

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 189 OF 2019 & IA No. 707 OF 2019

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

In the matter of:

GVK Power (Govindwal Sahib) Ltd Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Amit Kapu For App1

Counsel for the Respondent(s) : Sakesh Kuma For Res1

ORDER

Compliance in terms of previous orders by the Appellant in Appeal No.189 of 2019 to place on record the information with regard to surface transportation charges.

List the matter on **25.11.2019.**

**S.D. Dubey
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

PR